

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.08.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 611 of 2021	The South Indian Bank Ltd. Vs. Gold View Vyapaar Pvt. Ltd.	Abhimanyu Chopra	
2.	Comp. App. (AT) (Ins) No. 615 of 2021	Department of Sales Tax Through Deputy Commissioner of Sales Tax. Vs. Rajat Mukharjee Resolution Professional for AVK Automall Pvt. Ltd. & Anr.	Lakshmi Shree P	

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar